

CENTRAL ADMINISTRATIVE TRIBUNA, JABALPUR BENCH, JABALPUR

Original Application No. 36 of 2004

Jabalpur, this the 9th day of January, 2004.

Hon'ble Mr. M.P. Singh, Vice Chairman

Shri Hari Narayan,
aged about 38 years
Son of Lt. Sh. J.L. Pata
Working as Deputy General Manager
(Computer), BRBRAITT, Jabalpur(M.P.)

APPLICANT

(By Advocate - Shri S.P. Rai)

VERSUS

1. Chief General Manager,
BRBRAITT, JABALPUR(M.P.)

2. Deputy General Manager/Admin
BRBRAITT, Jabalpur(M.P.)

3. Chief General Manager,
M.P. Telecom Circle, Bhopal(M.P.)

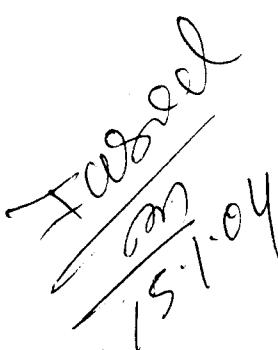
4. Sr. Deputy Director General(Pers)
B.S.N.L., HQ Personnel-I, Section
102/B, Stateman Home,
148, Barakhambha Road,
New Delhi.

RESPONDENTS

ORDER

The learned counsel for the applicant seeks
permission to withdraw this OA. Permission is granted
with a liberty to approach before appropriate forum.
Accordingly the OA is dismissed as withdrawn. No costs.

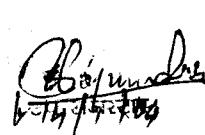

(M.P. Singh)
Vice Chairman


S.P. Rai, Adm.
15.1.04

पूर्णकल सं. ओ/ला..... जबलपुर. दि.....

प्रमिलिति अपेलियन

- (1) श्री हरी नारायण पाटा, डीपीजीएम, जबलपुर
- (2) श्री एस.पी.राई, एडवोकेट, जबलपुर
- (3) श्री एस.पी.राई, एडवोकेट, बोधपाल
- (4) श्री एस.पी.राई, एडवोकेट, बोधपाल


S.P. Rai, Adm.
15.1.04